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Title: The Minister of Tribal Affairs made a statement regarding notification of Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006.

THE MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH): Sir, it gives me great pleasure to inform the House that "The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006" will be notified for operation by 1st January, 2008. The Rules will be notified immediately thereafter.

SHRI SANSUMA KHUNGGUR BWISWMUTHIARY (KOKRAJHAR): Sir, I demand that the rules should ...(*Interruptions*)

MR. SPEAKER: Shri Bwismuthiary, what is this happening?

...(*Interruptions*)

अध्यक्ष महोदय : श्री सानसुमा खुंगुर बैसीमुथियायी जी, मंत्री जी आपके बारे में कोई बात नहीं कह रहे हैं। वे तो सूचना दे रहे हैं कि पहली जनवरी तक हो जाएगा।

वैद!(व्यवधान)

* Laid on the Table and also placed in Library. See No. LT 7961/07

12.11 hrs.